

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Bangana, District Una,
Himachal Pradesh**

In the matter of :

1. Sh. Arun Sandal age 22 years s/o Sh. Bhajan Lal, r/o Village Tanda Jhikla, P.O. Balh, Sub-Tehsil Bihru Kalan, District Una (H.P.).
2. Neha Sharma age 22 years d/o Sh. Ashwani Kumar, r/o Village Tihra, P.O. Mandil, Sub-Tehsil Bihru Kalan, District Una (H.P.) . . *Applicants.*

Versus

General Public

Subject.—Application for the registration of Marriage under section 15 of the Special Marriage Act, 1954.

Sh. Arun Sandal s/o Sh. Bhajan Lal, r/o Village Tanda Jhikla, P.O. Balh, Sub-Tehsil Bihru Kalan, District Una (H.P.) and Neha Sharma d/o Sh. Ashwani Kumar, r/o Village Tihra, P.O. Mandil, Sub-Tehsil Bihru Kalan, District Una (H.P.) at present wife of Sh. Arun Sandal s/o Sh. Bhajan Lal, r/o Village Tanda Jhikla, P.O. Balh, Sub-Tehsil Bihru Kalan, District Una (H.P.) have filed an application alongwith affidavits in the court of undersigned under section 15 of the Special Marriage Act, 1954 that they have solemnized their marriage on 21-09-2023 at Village Bangana, District Una (H.P.) and they are living together as husband and wife since then. Hence, their marriage may be registered under section 15 of the Special Marriage Act, 1954. Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage, can file the objection personally or in writing before this court on or before 13-11-2025 after that no objection will be entertained and marriage will be registered.

Issued today on 8th October, 2025 under my hand and seal of the court.

Seal.

Sd/-

*Marriage Officer-cum-Sub-Divisional Magistrate,
Bangana, District Una, Himachal Pradesh.*

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Bangana, District Una,
Himachal Pradesh**

In the matter of :

1. Sh. Rohit Jaswal age 27 years s/o Sh. Shakti Chand, r/o Village Kartholi, P.O. Harot, Tehsil Bangana, District Una (H.P.).
2. Sonali age 28 years d/o Sh. Sohan Singh, r/o Village Latehar, P.O. Thill, Tehsil Khundian, District Kangra (H.P.) . . *Applicants.*

Versus

General Public

Subject.—Application for the registration of Marriage under section 15 of the Special Marriage Act, 1954.

Sh. Rohit Jaswal s/o Sh. Shakti Chand, r/o Village Kartholi, P.O. Harot, Tehsil Bangana, District Una (H.P.) and Sonali d/o Sh. Sohan Singh, r/o Village Latehar, P.O. Thill, Tehsil Khundian, District Kangra (H.P.) at present wife of Sh. Rohit Jaswal s/o Sh. Shakti Chand, r/o Village Kartholi, P.O. Harot, Tehsil Bangana, District Una (H.P.) have filed an application alongwith affidavits in the court of undersigned under section 15 of the Special Marriage Act, 1954 that they have solemnized their marriage on 31-08-2025 at Mata Jamasani Devi Temple, Tehsil Bangana, District Una (H.P.) and they are living together as husband and wife since then. Hence, their marriage may be registered under section 15 of the Special Marriage Act, 1954. Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage, can file the objection personally or in writing before this court on or before 10-11-2025 after that no objection will be entertained and marriage will be registered.

Issued today on 8th October, 2025 under my hand and seal of the court.

Seal.

Sd/-
*Marriage Officer-cum-Sub-Divisional Magistrate,
Bangana, District Una, Himachal Pradesh.*
